

The imported coal quantity of 2017-18 at 208.27 MT is less than the imported quantity of 2014-15 which stood at 217.78 MT even as power generation and industrial activities grew substantially after 2014-15.

The entire demand of coal is not met from domestic production as the supply of high quality coal/coking coal (low-ash-coal) in the country is limited and thus no option is left but to resort to import of coking coal.

Therefore, coking coal will continue to be imported as there is limited availability of coking coal in the country. Further, power plants designed on imported coal will also continue to import coal.

Fire accidents in coal mines

651. SHRI SYED NASIR HUSSAIN: Will the Minister of COAL be pleased to state:

(a) the total number of fire accidents occurred in various coal mines in the country along with loss of life and property caused during each of last five years, company and State-wise; and the reason for repeated fire accidents in the coal mines.

(b) whether any investigation has been carried out in this regard and if so, details of along with the action taken by Government; and

(c) the total funds allocated and spent for ensuring the safety and security of workers in these coal mines during the said period, company-wise, along with funds released to compensate the victims of accidents?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) The details of fire accidents occurred in various coal mines in the country along with loss of life and property caused during each of last five years (2013 to 2017), company-wise and state wise are given in Statement (*See* below). The main reason for fire accidents in coal mines is spontaneous heating.

(b) Investigation done by various agencies and actions taken against the responsible persons, company-wise are as under:—

Bharat Coking Coal Limited (BCCL): Investigation/enquiry was completed and disciplinary action have been taken against the concerned Manager, Overman and Mining Sirdar.

Northern Coalfield Limited (NCL): The enquiry has been conducted by Internal Safety Organisation (ISO) and Directorate General of Mines Safety (DGMS) officials. The details are provided below:—

Sl. No.	Particulars	Findings	Recommendations	Action taken against persons held responsible
1.	Fatal accident of Sri Md. Firoz Ansari dated 02.06.2016	Wrong practice of using wiper motor pump with battery of tipper	(1) Framing and implementation of SOP of all activities of outsourcing works. (2) Conducting Safety talks for increasing awareness of safe practices among workmen.	<ul style="list-style-type: none"> • Demotion to lower post-2 persons • Censure-1 person
2.	Fatal accident of Sri Lalman Gupta, Dated 05.05.2018	Bursting of oxygen cylinder due to run over of dozer on the cylinder.	(1) Proper housekeeping. (2) Work to be carried out under constant supervision of a competent supervisor. (3) Proper communication of work to the workmen.	<ul style="list-style-type: none"> • One increment stopped-3 persons • Memo issued-1 person

Western Coalfield Limited (WCL): Inquiry was conducted on the three fire incidences occurred. Two officers/executives were warned to be more careful while discharging duty.

South Eastern Coalfield Limited (SECL): DGMS enquired into the cases of incidence independently to assess the cause thereof and suggested precautionary measures to control the heating. The affected panel was immediately isolated by making isolation stoppings to control fire under the guidance of DGMS.

Mahanadi Coalfield Limited (MCL):—

Year	Name of Mines	Investigations and Action Taken
2015-16	Talcher Colliery Orient Mine No. 3	Investigation made by ISO, MCL and DGMS. Warning Order issued against 6 persons.
2017-18	Nandira Colliery	Investigation made by ISO, MCL and DGMS. Warning Order issued against 4 persons.

(c) Company-wise details are as under:—

Eastern Coalfield Ltd. (ECL): The details of fund allocated and expenditure are given below:—

(₹ in lakh)

Year	Capital		Revenue	
	Fund Allocated	Expenditure	Fund Allocated	Expenditure
2015-16	6628.00	4450.00	15983.00	13636.00
2016-17	6479.00	2826.30	15826.00	10220.88
2017-18	6605.00	3392.00	16000.00	13700.00

Central Coalfield Ltd. (CCL): The details of fund allocated and expenditure are given below:—

(₹ in lakh)

Year	Capital		Revenue	
	Fund allocated	Expenditure	Fund allocated	Expenditure
2015-16	656.74	500.06	1778.38	1778.00
2016-17	600.00	264.45	1650.00	1659.49
2017-18	1000.00	517.37	1700.00	1623.80

Bharat Coking Coal Ltd. (BCCL): The funds spent for ensuring safety and security of workers in BCCL is as under:—

Year	Spent (₹ in crore)
2015-16	24.58
2016-17	22.70
2017-18	31.41

- Compensation of ₹ 639200/- was paid to the next of kin of victim of Rajapur OC accident.

Northern Coalfield Ltd. (NCL): The funds allocated and spend on Safety in last three year is given below:—

Capital Budget (₹ in lakh)

2015-16		2016-17		2017-18	
Budget	Utilization	Budget	Utilization	Budget	Utilization
1198	186	632	236	638	132

Revenue Budget (₹ in lakh)

2015-16		2016-17		2017-18	
Budget	Utilization	Budget	Utilization	Budget	Utilization
6000	5250.82	6000	5391.84	6300	6170.29

Compensation details:—

Sl. No.	Project	Date of Accident	Name of Deceased	Compensation provided as per statute
1.	Khadia (UP)	02.06.2016	Firoz Ansari, Contractor worker	₹ 8,67,640/-
2.	Dudhichua (UP)	5.5.2018	Sri Lalman Gupta, Fitter (Cat-VI)	₹ 4,98,800 /-

Western Coalfield Ltd. (WCL): Adequate capital and revenue funds are allotted for the coal mines for ensuring the safety of the workers. The details are as below.

(₹ in lakh)

Year	Capital fund allotted	Capital expenditure	Revenue fund allotted	Revenue expenditure
2015-16	1200.00	1110.26	9000.00	10575.91
2016-17	800.00	242.11	9000.00	9245.67
2017-18	500.00	232.50	8500.00	8927.20

South Eastern Coalfield Ltd. (SECL): The fund allocated and spent under capital and revenue head for ensuring safety and security of workers in SECL during the last three years and current year are given below:—

(₹ in lakh)

Year	Capital		Revenue	
	Fund allocated	Expenditure	Fund allocated	Expenditure
2015-16	1346.60	350.00	18000.00	17609.00
2016-17	4227.00	3265.072	16500.00	16006.00
2017-18	2751.00	1234.92	17000.00	16500.00

Mahanadi Coalfield Ltd. (MCL):

(₹ in lakh)

Year	Capital		Revenue	
	Fund allocated	Expenditure	Fund allocated	Expenditure
2015-16	715.32	679.55	4900.00	4900.00
2016-17	941.00	870.00	5145.00	5145.00
2017-18	748.98	715.26	5700.00	5700.00

Singareni Colliery company Ltd. (SCCL):

(₹ in lakh)

Year	Capital A/c.			Revenue A/c.		
	Budget	Actual	Expenditure	Budget	Actual	Expenditure
2015-16	1111		1214	71871		72910
2016-17	1069		145	71872		77743
2017-18	1365		1133	79670		81870

Statement*Details of accidents in coal mines due to fire during the years 2013-17*

Company	Date of fire accident/ incidence	Mine	State	Type of fire	Loss of life and properties
ECL	No fire accident.				
BCCL	19.08.2015	Rajapur OCP	Jharkhand	One shovel operator got burn injury while handling fiery coal seam	1 fatality
CCL	No fire accident.				
NCL	02.06.2016	Khadia OCP	UP	Burn injury by diesel fumes-Equipment fire	1 fatality
	05.05.2018	Dudhichua OCP	MP	Bursting of O2 cylinder	1 fatality
WCL	13/09/2014	DRC 6, 7&8	Maharashtra	UG Mine fire	No fatality involved.
	12/07/2015	Silewara	Maharashtra	UG Mine Fire	Only negligible
	16/07/2015	Ballarpur 3&4 pits	Maharashtra	UG Mine Fire	loss of properties.
SECL	No fire accident. However, there are two cases of spontaneous heating in two UG mines as coal by nature itself is susceptible to spontaneous heating due to its intrinsic nature. One mine is in Chhattisgarh in the year 2013 and other in MP in 2015. All the cases were effectively dealt.				
MCL	No fire accident. However, there are three cases of spontaneous heating in three different UG mines in Odisha State. Two cases were in 2015-16 and one case was in 2017-18. All the cases were effectively dealt.				
SCCL	No fire accident.				